

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 63 OF 2016 &  
IA NO. 218 of 2017**

**Dated: 27<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Orissa Power Consortium Ltd. ... Appellant(s)  
Vs.  
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Mr. Ankur Gupta

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Ms. Anshu Malik for R.1  
Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R.2  
Ms. Noor Rampal for R.3  
Mr. Aruna V.Patnaik  
Mr. Shikhar Saha for R.4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **12.10.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/vt*

**(Justice Ranjana P. Desai)  
Chairperson**